

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**  
**PETITION NUMBER : CP(IB)/238(CHE)/2022**  
**NAME OF THE PETITIONER : Stressed Assets Stabilization Fund (SASF)**  
**NAME OF THE RESPONDENT(S) : N. Senathipathi**  
**UNDER SECTION : Sec 95 of IBC, 2016**  
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**ORDER**

Ld. Counsel Ms. K. Dharaniya Sri for the Petitioner. Mr.B. Sathrukkanan, Ld. RP is present in person.

Ld. Counsel stated that RP has filed the IRP report in IA(IBC)/444/2024 which is listed for hearing on 02.05.2024.

List this Petition along with IA(IBC)/444/2024 on **02.05.2024**.

**-Sd-**  
**VENKATARAMAN SUBRAMANIAM**  
**Member (Technical)**

phk

**-Sd-**  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**